

No. P.15025/37/2008-DFQC  
GOVERNMENT OF INDIA  
MINISTRY OF HEALTH & F. W.

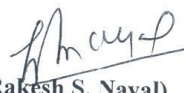
Nirman Bhavan, New Delhi -108  
Dated: 24 July, 2014.

OFFICE MEMORANDUM

**Sub.- Appointment of Members (ex-officio) in the Food Safety and Standards Authority of India.**

The undersigned is directed to refer to this Ministry's O.M. of even number dated 28.10.2013 with reference to the Gazette Notification of this Ministry S.O.2165 (E) dated 5<sup>th</sup> September, 2008 in respect of appointment of Members (ex-officio) in the Food Safety and Standards Authority of India under the provisions of clause (a) of sub-section (1) of Section 5 of the Food Safety and Standards Act, 2006 (34 of 2006) and convey herewith the following revised list of Members (ex-officio) in the said Authority with immediate effect and until further orders:

Sl.No.	Name	Ministry/Department
1	Shri R.K.Jain	Additional Secretary & DG(CGHS) to the Government of India, Ministry of Health & Family Welfare, Department of Health & Family Welfare.
2	Sh. Utpal Kumar Singh	Joint Secretary to the Government of India, Ministry of Agriculture, Department of Agriculture & Cooperation.
3	Shri Asit Tripathy	Joint Secretary to the Government of India, Ministry of Commerce, Department of Commerce
4	Shri Manoj Parida	Joint Secretary to the Government of India, Ministry of Consumer Affairs, Food & Public Distribution, Department of Consumer Affairs
5	Smt. Anuradha Prasad	Joint Secretary to the Government of India, Ministry of Food Processing Industries
6	Dr. Reena Vasishtha	Joint Secretary & Legislative Counsel to the Government of India, Ministry of Law & Justice, Legislative Department
7	Smt. Sunita Chhibba	Additional Development Commissioner, Ministry of Micro, Small and Medium Enterprises

  
(Rakesh S. Nayal)  
Under Secretary to the Govt. of India  
Tel. 23063068